



**CENTRAL ADMINISTRATIVE TRIBUNAL**

**JAMMU BENCH**

**T.A.No. 062-1177 of 2020**

Jammu, this the **16.9.2020**

**CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)**

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Ahlam Wani d/o Ishtiyaq Ahamed Wani, r/o 103-Ahlam Villa, Jehangir Colony, Bhagat-E-Barzulla, Srinagar.
2. Iman Majid d/o Abdul Masjid, r/o 21, Chinar Avenue, Naseem Bagh, Hazaratbal, Srinagar.

Applicants

(BY ADVOCATE: Mr. Zahoor Jan)

Versus

1. State of Jammu & Kashmir through Pr. Secretary to Govt. Health & Medical Education Deptt., Civil Secretariat, Jammu/Srinagar.

.. Respondent

**O R D E R(Oral)**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).**

1. Learned counsel for the applicants states that grievance of the applicants has been redressed and the present petition



may kindly be dismissed as having been rendered infructuous.

Ordered accordingly.

**(ANAND MATHUR)**

**Member (A)**

**(RAKESH SAGAR JAIN )**

**Member(J).**

Place: Jammu

Dated: 16.9.2020.

KKS